

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/ 7162 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati, 4th December, 2019.

Sub:- **Headquarter leave permission.**

Ref:- Your letter No. DJ (D) 7187, dtd. 30.11.2019.

Sir,

With reference to the above, I am directed to inform you that you have been allowed station leave permission from the evening of 30.11.2019 till the morning of 03.12.2019, as prayed for. The Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldai, and in his absence the Chief Judicial Magistrate, Darrang, Magaldai and in his absence any other officer who will be in charge of the office of the Chief Judicial Magistrate, Darrang, Magaldai shall be in charge of your court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-04/2003/ 7163 /A, dated 4.12.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

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04/12/19
JT. REGISTRAR (VIGILANCE)

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